

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

15. C.P.(IB)-769(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.03.2021**

NAME OF THE PARTIES: Surguja Roadlines

V/s

Gammon Engineers And Contractors Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. C. D. Agrawal, counsel appearing for the petitioner and Mr. P.G. Sabnis, counsel appearing for the respondent are present through virtual hearing. At the request of both sides, list this matter on 28.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)